

HIGH COURT OF CHHATTISGARH, BILASPUR

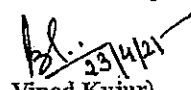
ENDORSEMENT

Endt No. 7726 /Rules/2025

Bilaspur, dated 23/04/25

Copy of Chhattisgarh Gazette dated 19/04/2025 & 21/04/2025 related to i) Chhattisgarh eSakshya Management Rules, 2025, ii) Chhattisgarh Electronic Processes (Issuance, Service and Execution) Rules, 2025, iii) Guidelines for Community Services and iv) The High Court and District Judiciary of the State of Chhattisgarh for the use of Electronic Communication and Audio-Video Electronic Means Rules (Nyaya Shruti), 2025 be forwarded to :-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Steno to Registrar (Vigilance and I&E/ Judicial/ S&A Cell/ Computerization) High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
21. Advocate General, High Court of Chhattisgarh, Bilaspur for information.
22. Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur for information.
23. President, Chhattisgarh Bar Association, High Court Campus, Bilaspur for information.
24. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
25. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Dantewada for information.
26. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
27. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
28. Registrar Ministerial (C.S.J.A./Vigilance and I&E), High Court of Chhattisgarh, Bilaspur for information.
29. Additional Registrar (Judicial/ D.E.&E/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
30. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
31. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
32. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
33. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
34. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
35. Library, High Court of Chhattisgarh, Bilaspur for information.
36. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
37. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


(K. Vinod Kujur)
Registrar General

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई. दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्ग/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण) प्राधिकार से प्रकाशित

क्रमांक 355]

नवा रायपुर, शनिवार, दिनांक 19 अप्रैल 2025 — चैत्र 29, शक 1947

गृह (पुलिस) विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर

नवा रायपुर अटल नगर, दिनांक 19 अप्रैल 2025

अधिसूचना

क्रमांक ESTB/927/2025-HOME SECTION.— भारतीय न्याय संहिता, 2023 (क. 45 सन् 2023) की धारा 4 के खण्ड (च) तथा भारतीय नागरिक सुरक्षा संहिता, 2023 (क. 46 सन् 2023) की प्रासंगिक धारा द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के परामर्श के पश्चात्, दंड के रूप में सामुदायिक सेवा देने के लिए निम्नलिखित दिशा-निर्देश बनाती है:-

सामुदायिक सेवा के लिए दिशा-निर्देश

स. क्र.	सामुदायिक सेवाएं	सेवा का स्थान/कार्यालय	प्राधिकृत अधिकारी	निगरानी प्राधिकारी	सामुदायिक सेवा की अवधि
(1)	(2)	(3)	(4)	(5)	(6)
1	वार्ड एव बाह्य क्षेत्र की सफाई/रख रखाव	शासकीय अस्पताल/शासकीय औषधालय	रजिस्टर्ड मेडिकल ऑफिसर/डीन अथवा नामांकित अधिकारी	जिला परिीक्षा अधिकारी या इस प्रयोजन हेतु राज्य सरकार द्वारा नियुक्त या नामांकित अधिकारी	1 दिवस से 31 दिवस अथवा 40 घंटे से 240 घंटे
2	आपातकालीन/बाह्य रोगी प्रबंधन	शासकीय अस्पताल	रजिस्टर्ड मेडिकल ऑफिसर/डीन अथवा नामांकित अधिकारी	—”—	—”—
3	ट्रॉली लाने-ले जाने में सहायता	शासकीय अस्पताल	रजिस्टर्ड मेडिकल ऑफिसर/डीन अथवा नामांकित अधिकारी	—”—	—”—
4	रजिस्टर्ड मेडिकल ऑफिसर/डीन द्वारा चिन्हांकित गये कोई अन्य कर्तव्य, जिसके लिए अति विशेष/चिकित्सा ज्ञान की आवश्यकता हो	शासकीय अस्पताल	रजिस्टर्ड मेडिकल ऑफिसर/डीन अथवा नामांकित अधिकारी	—”—	—”—

5	अध्ययन क्षेत्र, भंडारण क्षेत्र एवं बाह्य क्षेत्र की सफाई/रख रखाव	जिला/अनुभाग कार्यालय/लीगल ऐड विलनिक या कोई सरकारी पुस्तकालय	सचिव, जिला विधिक सेवा प्राधिकरण/लाईब्रेरियन/प्रभारी अधिकारी	—''—	—''—
6	पुस्तकों को व्यवस्थित रखना/पुस्तकों को सूचीबद्ध करना अथवा कोई लिपिकीय सहायता या बाइंडिंग	जिला विधिक सेवा प्राधिकरण कार्यालय/जिला/अनुभाग कार्यालय/कोई सरकारी पुस्तकालय	सचिव, जिला विधिक सेवा प्राधिकरण/लाईब्रेरियन/प्रभारी अधिकारी	—''—	—''—
7	अध्ययन कक्ष, पुस्तकालय, लैब, मैदान एवं बाह्य क्षेत्र की सफाई	सरकारी शैक्षणिक संस्थान	प्रधान, प्राठक/प्राचार्य अथवा नामांकित अधिकारी	—''—	—''—
8	निगम/नगर पालिका के सफाई कर्मियों के साथ सफाई/रख रखाव	निगम/नगर पालिका/पंचायत	संबंधित आयुक्त/बीडीओ अथवा नामांकित अधिकारी	—''—	—''—
9	सड़क के किनारे से खरपतवार हटाना	निगम/नगर पालिका/पंचायत	संबंधित आयुक्त/बीडीओ अथवा नामांकित अधिकारी	—''—	—''—
10	पुलिस थाना सहित कोई भी शासकीय भवन की सफाई व रख रखाव	शासकीय कार्यालय	संबंधित अधिकारी	—''—	—''—
11	यातायात नियंत्रण, भीड़ नियंत्रण, परिसर/थाने की सफाई, सार्वजनिक स्थानों का रख रखाव	पुलिस थाना	थाना प्रभारी/नामांकित अधिकारी	—''—	—''—
12	सफाई/रख रखाव	सार्वजनिक पार्क	संबंधित आयुक्त/बीडीओ अथवा नामांकित अधिकारी	—''—	—''—
13	सफाई/रख रखाव	वृद्धाश्रम/मानसिक स्वास्थ्य संस्थान/छात्रावास/समाज कल्याण विभाग के भवन	वार्डन/प्रभारी अधिकारी अथवा नामांकित अधिकारी	—''—	—''—
14	वृक्षारोपण, सिंचाई, खरपतवार को हटाना एवं रख रखाव का कार्य	वन विभाग	वनपाल/प्रभारी अधिकारी/नामांकित अधिकारी	—''—	—''—
15	सफाई/रख रखाव अथवा लिपिकीय सहायता	चिड़ियाघर/संग्रहालय	क्यूरेटर/प्रभारी अधिकारी/नामांकित अधिकारी	—''—	—''—
16	अनाथालय अथवा पशु आश्रय (गृह) में स्वयं सेवा	समाज कल्याण विभाग, महिला एवं बाल विकास विभाग, पशुधन विकास विभाग	प्रभारी/नामांकित अधिकारी	—''—	—''—
17	सामुदायिक सेवा के भाग के रूप में कोई अन्य कर्तव्य, जिसे न्यायालय प्रकरण में उचित समझे	संबंधित विभाग	संबंधित अधिकारी	—''—	—''—

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,
अभिषेक अग्रवाल, उप-सचिव.

Nava Raipur Atal Nagar, the 19th April 2025

NOTIFICATION

No. ESTB/927/2025-HOME SECTION .— In exercise of the power conferred by clause (f) of Section 4 of the Bhartiya Nyaya Sanhita, 2023 (No. 45 of 2023) and relevant Section of Bharatiya Nagarik Suraksha Sanhita, 2023 (No. 46 of 2023), the State Government, after consultation with the High Court of Chhattisgarh, hereby, makes the following guidelines for award of Community Service as punishment:-

GUIDELINES FOR COMMUNITY SERVICES

sl. No.	Community Services	Place/Office of service	Authorizing officer	Monitoring Authority	Duration of Community Service
(1)	(2)	(3)	(4)	(5)	(6)
1.	Cleaning/maintenance of wards and peripherals	Government Hospital/Government Dispensaries	RMO/Dean or Designated Officer	District Probation Officer or any other appointed or Designated Officer by the State Government for the purpose	One day to Thirty-one days OR Forty hours to Two hundred forty hours.
2.	Casualty/OP Management	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
3.	Trolly/Movement assistance	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
4.	Any other duties identified by RMO/Dean which requires more special /medical knowledge	Government Hospital	RMO/Dean or Designated Officer	-do-	-do-
5.	Cleaning/maintenance of study area, stock area, and peripherals	District/Sub Division Office /Legal Aid Clinics Any Govt Library	Secretary DLSA/Librarian/ Incharge Officer	-do-	-do-
6.	Arranging of Books/Listing of Books or any clerical assistance or Binding	DLSA Office District/Sub Division Office / Any Govt Library	Secretary DLSA/Librarian/ Incharge Officer	-do-	-do-
7.	Cleaning of classrooms, library, labs, grounds and peripherals.	Govt. Educational Institutions	HM/Principal or Designated Officer	-do-	-do-
8.	Cleaning/maintenance along with Municipal/ Corporation cleaning staff	Corporation /Municipality/ Panchayat	Respective Commissioner/ BDO or Designated officer	-do-	-do-
9.	Removal of weeds from roadsides	Corporation/ Municipality/Panchayat	Respective Commissioner/ BDO or Designated officer	-do-	-do-
10.	Any Cleaning or maintenance of public buildings, including police stations.	Public Offices	Concerned Officers	-do-	-do-
11.	Traffic regulation, crowd regulation, premises/station	Police Station	SHO/Designated Officer	-do-	-do-

	cleaning, common areas maintenance				
12.	Cleaning/Maintenance	Public Parks	Respective Commissioner/ BDO or Designated officer	-do-	-do-
13.	Cleaning/Maintenance	Old Age Homes/ Mental Health Institutes/Hostels/Social Welfare Department Buildings	Warden / In charge officer or Designated Officer	-do-	-do-
14.	Tree Planting, watering, weed removal and maintenance work	Forest Department	Ranger / Incharge Officer /Designated Officer	-do-	-do-
15.	Cleaning/Maintenance or clerical assistance	Zoo/Museums	Curator/Incharge officer/Designated Officer	-do-	-do-
16.	Volunteering at Orphanages or Animal shelters	Social Welfare Department, Department of Woman & Child Development, Animal Husbandry Development Department	Incharge /Designated officer	-do-	-do-
17.	Any other duty as part of community service which the court deems fit in the given case	Concerned Department	Concerned Officer	-do-	-do-

By order and in the name of the Governor of Chhattisgarh,
ABHISHEK AGRAWAL, Deputy Secretary.